## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 461 (TO BE ANSWERED ON 06.02.2019)

### **PAY LEVEL IN DANICS**

#### **461. MOHAMMED FAIZAL:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether providing Group 'A' status and pay in level 10 to Delhi, Andaman and Nicobar Island Civil Service (DANICS) disturbs vertical relativity in the system; and
- (b) if so, the reasons for not disturbing the so called vertical relativity as already Goa, Mizoram and Arunanchal Pradesh are Group 'A' services which are feeder cadre for IAS (AGMUT) like DANICS?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): There is no proposal under consideration of the Ministry of Home Affairs who is the Cadre Controlling Authority in respect of DANICS officers for granting Group 'A' status and Pay Level-10 to DANICS.

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